

**Ministry of Finance**  
**(Department of Revenue)**  
**(CENTRAL ECONOMIC INTELLIGENCE BUREAU)**  
**(COFEPOSA UNIT)**

**ORDER**

New Delhi, the 12<sup>th</sup> May, 2005

In exercise of the powers conferred by sub-section (1) of Section 3 of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 (52 of 1974), the Central Government hereby specially empowers Ms. Kameswari Subramanian Joint Secretary to the government of India, for the purpose of the said Section.

[F.No. 671/18/2001-Cus.VIII]

N.M. Krishnan Dy. Secy.